Government of Andhra Pradesh

Abstract

COVID-19 - The Epidemic Disease Act, 1897 - Appointment of Special Officers for Containment, Control and Surveillance of COVID-19 - Orders – Issued.

GENERAL ADMINISTRATION (SC-A) DEPARTMENT

G.O.RT.No. 1126

Dated: 10-07-2020.

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ORDER:

The Government of Andhra Pradesh has undertaken several measures including strengthening of surveillance for prevention, containment and control of COVID-19. As part of containment, Government have set up COVID Care Centers & Quarantine Care Centers. In order to further strengthen the Health & Medical Department, the following arrangements are ordered with immediate effect:

1. Sri A.V. Rajamouli, IAS, (UP:2003) who is waiting for posting is posted as Special Officer, Hospital Preparedness & Ex-officio Secretary to Government, H.M. & F.W. Department. He shall exclusively monitor the arrangements of all State and District COVID Hospitals.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

NILAM SAWHNEY CHIEF SECRETARY TO GOVERNMENT

То

The Officers Concerned The Special Chief Secretary to Government, H.M & F.W Department All the Collectors & District Magistrates The Pay and Accounts Officer, Andhra Pradesh, Vijayawada. Copy to : The Special Chief Secretary to Government, Skills Development, Entrepreneurship and Innovations Department. The Transport, Roads & Buildings Department The Commissioner, Health & Family Welfare The Secretary to Governor, Raj Bhavan, Vijayawada. The Accountant General, A&E, A.P., Amaravati. The Principal Advisor/ Additional Chief Secretary/Principal Secretary / Secretary / Additional Secretary to Chief Minister. The P.S. to Chief Secretary /Principal Secretary (Political).

//FORWARDED :: BY ORDER//

SECTION OFFICER (SC)